

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IBPP)/1(KB)2022
IA(I.B.C)/691(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	SHREEMATI FASHIONS PRIVATE LIMITED
UNDER SECTION	SECTION 54C (1)

Appearances (via video conferencing/physically)

Mr.Saloni Agarwal ,Adv.] For the RP

Mr.Rahul Parasrampuria,Adv.]

O R D E R

1. Ld.Counsel for the RP present.
2. Ld.Counsel appearing for the RP seeks two days' time to file hard copy of the IA with the Registry.
3. Post the matter on **25/04/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**